

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph: 011-23353503; Fax- 23753923

**Dated: 11.3.2024**

To

Shri Venkatesh,  
Advocate for NTPC,  
SKV Law Offices,  
B-50, Defence Colony,  
New Delhi- 110024.

**Subject: Request for time extension in Petition No. 181/GT/2019-reg.**

Ref: Your request letter dated 28.2.2024

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Sir,

With reference to your letter dated 28.02.2024 on the above subject, I am directed to inform that your request for extension of time for filing the additional information has been granted and the same is extended till **22.3.2024**, after serving the same to the Respondents.

2. The Respondents shall file their replies by **26.3.2024**, after serving copy to the Petitioner, who may file its rejoinder, if any, on or before, **28.3.2024**. The due date for filing the additional information and reply/rejoinder shall be strictly complied with.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
**Assistant Chief (Law)**

Copy to:  
All Respondents